

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

1/4

ORDER SHEET

Original APPLICATION NO. 62 OF 2002
 Applicant(s) Chauhan Ram Respondent(s) U. O. D. Roy
 Advocate for Applicant(s) Mr. Tej Veer Choudhary Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<u>27-2-2002</u> Mr. Tej Veer Choudhary, Counsel for the Applicant Register put up in Court for admission on <u>08/03/2002</u> Dy. REGISTRAR (C.A.T. JODHPUR) <u>8/3/2002</u> Mr. Tej Veer Choudhary, Counsel for the Applicant. Heard the learned counsel for applicant. The applicant in this application, is claiming promotion on a post which according to him, should be created on supernumerary basis. The letter on the basis of which this O.A. has been filed indicates that there is no post available on which the applicant may be promoted. The prayer made by the applicant is mis-conceived. This Original Application is accordingly dismissed in limine. <u>hps</u> A. P. NAGRATH Adm. Member Part II and III destroyed in my presence on <u>7-7-02</u> under the supervision of section officer (1) as per order dated <u>14/7/02</u> <u>Section officer (Record)</u> <u>G. P. GARG</u> Vice Chairman

GENERAL ADMINISTRATIVE TRIBUNAL

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ADDITIONAL INFORMATION

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BAFFORD, J.
SOUTHCOLE, T.A.B.

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